

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 679/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Nexo Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for both the sides are present in CP (IB) No.679/9/HDB/ 2019 through videoconference. Counsel for the petitioner has stated that Shri Damodar Mundra, senior counsel is not able to attend for making submissions today due to personal inconvenience. Time is granted for making submissions. Put up the matter for hearing on 04.01.2021.


**MEMBER
(TECHNICAL)**


**MEMBER
(JUDICIAL)**

karim